

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 252 / 1993 (in OA No. 245 / 93)

Gheesulal

Versus U.O. 2 & OS.

Date of Order

Orders

This is an MP. (in OA No. 245 / 93) for permission to file joint application in the OA. On scrutiny it has been found in order.

So (S) X/2/4

22/4

22.4.93.

Mr. S. K. Jain - Counsel for the applicant

Register & Put up in Court for admission on 23.4.93 as per Court orders along with OA-93
Subscribed
REGISTRAR
C.A.T. JAIPUR

23/4/93 Mr. S. K. Jain - Counsel for the petitioner

The MP is allowed and the applicants are permitted to file joint application.

Copy sent to the app. Council & resp. no. 377 vide 3772 Date

6.17.5-12

Member (Adm.)
(B. B. Mahajan)

(D. L. Mehta)
Vice-Chairman